

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:2918  
ANSWERED ON:14.03.2013  
CHIEF ELECTORAL OFFICERS  
Agarwal Shri Jai Prakash

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the details of the States which has not appointed any person as Chief Electoral Officer in their respective States, as on date;
- (b) whether the Election Commission has directed the Chief Secretaries of those States to appear before the Commission which have not appointed Chief Electoral Officer during the last three years till date;
- (c) if so, the details thereof, State/UT-wise;
- (d) the instruction issued by the Election Commission to the State Governments to fill up the post of Chief Electoral Officer;
- (e) whether these instructions are being complied with by the State Governments;and
- (f) if so, the details thereof?

**Answer**

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

- (a) The Chief Electoral Officers have been nominated/designated in all the States/Union territories.
- (b) and (c) Do not arise.
- (d) The Election Commission of India, in exercise of the powers conferred under sub-section (1) of section 13A of the Representation of the People Act, 1950 (43 of 1950) designate or nominate Chief Electoral Officer for each State/Union territory.
- (e) Yes, Madam.
- (f) A list containing the names of the Chief Electoral Officers of States and Union territories,as provided by the Election Commission of India, is attached as Annexure.

**ANNEXURE**

Annexure to in reply to part (f) of the Lok Sabha Unstarred Question No. 2918 for answering on the 14th March, 2013.

LIST OF CHIEF ELECTORAL OFFICERS OF ALL THE STATES AND UTs (As on 8.3.2013)

Sl.No.	State	Name of CEO
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1	ANDHRA PRADESH	Sh. Bhanwar Lal, IAS
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2.	ARUNACHAL PRADESH	Sh. Chandra Bhushan, IAS
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3. ASSAM Sh. Vijayendra, IAS
4. BIHAR Sh. Sudhir Kr. Rakesh, IAS
5. CHHATTISGARH Sh. Sunil Kumar Kujur, IAS
6. GOA Sh. Keshav Chandra, IAS
7. GUJARAT Smt. Anita Karwal, IAS
8. HARYANA Sh. Shrikant Walgad, IAS
9. HIMACHAL PRADESH Sh. Narinder Chauhan, IAS
10. JAMMU & KASHMIR Sh. Umang Narulla, IAS
11. JHARKHAND Sh. P.K. Jajoria, IAS
12. KARNATAKA Sh. Anil Kumar Jha, IAS
13. KERALA Smt. Nalini Natto, IAS
14. MADHYA PRADESH Sh. Jaideep Govind, IAS
15. MAHARASHTRA Sh. Nitin Ramchandra Gadre, IAS
16. MANIPUR Sh. Oinam Nabakishore Singh, IAS

17. MEGHALAYA Sh. Prashant Naik, IAS
18. MIZORAM Sh. Ashwani Kumar, IAS
19. NAGALAND Sh. Jane-E-Alam, IAS
20. ORISSA Dr.(Mrs.) Mona Sharma, IAS
21. PUNJAB Ms. Kusumjit Sidhu, IAS
22. RAJASTHAN Sh. Ashok Jain, IAS
23. SIKKIM Sh. K.T. Chankapa, IAS
24. TAMIL NADU Sh. Praveen Kumar, IAS
25. TRIPURA Sh. Ashutosh Jindal, IAS
26. UTTAR PRADESH Sh. Umesh Sinha, IAS
27. UTTARAKHAND Smt. Radha Raturi, IAS
28. WEST BENGAL Sh. Sunil Kumar Gupta, IAS
29. ANDAMAN & NICOBAR ISLAND Sh. Jalaj Shrivastava, IAS
30. CHANDIGARH Sh. Anil Kumar, IAS

31. DADRA NAGAR HAVELI Sh. Gyanesh Bharti, IAS

32. DAMAN & DIU Sh. Gyanesh Bharti, IAS

33. NCT OF DELHI Sh. Vijay Kumar Dev, IAS

34. LAKSHADWEEP Dr. N. Vasantha Kumar, IAS

35. PONDICHERRY Sh. T. Sreekant, IAS

Notification of Shri Chandra Bhushan as Chief Electoral Officer, Arunachal Pradesh has been issued by the Commission on 8.3.2013, but he did not take charge of his post as on date.